

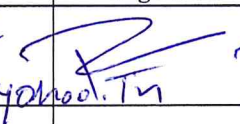
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

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|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB)No.SR/3721/09/HDB/2017 |
| NAME OF THE COMPANY | Venkateshwara Hatcheries Pvt Ltd |
| NAME OF THE PETITIONER(S) | Betul Oil Ltd |
| NAME OF THE RESPONDENT(S) | Venkateshwara Hatcheries Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|---|
| Pranay Sahini | Advocate | 9718886832 pranay.sahini@yahoo.in |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Heard Shri Pranay Sahini, Learned Counsel for the Petitioner and submit that objections have already been complied with and he is directed to file in the section. Post the case on 08.11.2017.


Member (J)